

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3690
ANSWERED ON:04.09.2012
POLITICIANS IN JAILS
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various politicians/ bureaucrats jailed for graft/economic offences are permitted to procure items for personal use worth Rs. 3,000/- every month at public cost and are also allowed to get food from their homes;
- (b) if so, the details thereof and the reasons for such laxities; and
- (c) the steps proposed to discontinue this practice and offer equal treatment to all in jails?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Madam.
- (b) to (c): Does not arise.